

BITEM NO.25

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.8354/2017

(Arising out of impugned final judgment and order dated 09/09/2016

in WP No. 37146/1996 passed by the High Court of Judicature at Allahabad)

AMAL KUMAR GANGULY

Petitioner(s)

VERSUS

THE STATE OF U.P AND ORS.

Respondent(s)

(With interim relief and office report)

Date : 01/05/2017 This petition was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE DIPAK MISRA

HON&#39;BLE MR. JUSTICE A.M. KHANWILKAR

HON&#39;BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s) Mr. K.C. Vishwakarma, Adv.

Mr. Balraj Dewan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Tag with Civil Appeal No.318 of 2013.

(Chetan Kumar)

Court Master (H.S. Parasher)

Court Master